

**ANNEXURE - V**

NATIONAL COMPANY LAW TRIBUNAL  
\_\_\_\_\_ BENCH

ADJOURNMENT SLIP

To,  
The Registrar,  
National Company Law Tribunal

**Subject: - Request for Adjournment**

Sir,  
Kindly adjourn the hearing of the case, particulars whereof are given below:

1. Case Number:
2. Bench:
3. Name of the Applicant (Petitioner/Respondent):
4. Reason for Adjournment:
5. Period of Adjournment:
6. Whether Intimation given to all the parties (Mention the Names of Advocates appearing for other parties with confirmation of Intimation)
7. Next date of hearing:
8. Whether any interim order is operating in the case:
9. Number of adjournment/s already taken:

(Name/signature)